

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S).4712/2023

GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY & ORS. Appellant(s)

VERSUS

M/S GAURSONS INDIA LTD & ANR.

Respondent(s)

WITH

SLP (C) NO.8010/2024

(IA NO.64132/2025 - FOR CLARIFICATION/DIRECTIONS)

Date : 22-04-2025 This application was mentioned today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Applicant(s): Mr. Aditya Singh, AOR (Mentioned by)

UPON being mentioned, the Court made the following
O R D E R

IA NO.64132/2025 (FOR CLARIFICATION/DIRECTIONS) IN SLP
(C) NO.8010/2024

List on 9th May, 2025.

(ASHISH KONDLE)
ASTT. REGISTRAR-cum-PS

(AVGV RAMU)
COURT MASTER (NSH)